

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 17 OF 2016 &  
IA NOS. 35 OF 2016 & 838 OF 2017**

**Dated: 17<sup>th</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Tata Power Delhi Distribution Ltd. ... Appellant(s)  
Vs.  
M/s Duggar Fiber Pvt. Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Ms. Shweta Duggal  
Mr. Anukrit Jain  
Mr. Anurag Bansl for TPDDL

Counsel for the Respondent(s) : Ms. Priya Dwivedi for R-1  
Mr. Manu Seshadri  
Mr. Ishan Bisht for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **23.11.2017.**

**(I. J. Kapoor)  
Technical Member**  
*ts/kt*

**(Justice Ranjana P. Desai)  
Chairperson**